

Memoranda of Understanding between Govt. of India and various Petroleum Companies

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI E. PONNUSWAMY): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Madras Refineries Limited, for the year 1999-2000.

[Placed in Library. See No. LT-138/99]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Bharat Petroleum Corporation Limited, for the year 1999-2000.

[Placed in Library. See No. LT-134/99]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Lubrizol India Limited, for the year 1999-2000.

[Placed in Library. See No. LT-136/99]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Bongaigaon Refinery and Petrochemicals Limited, for the year 1999-2000.

[Placed in Library. See No. LT-137/99]

- (v) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Gas Authority of India Limited for the year 1999-2000.

[Placed in Library. See No. LT-135/99]

- (vi) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Oil and Natural Gas Corporation Limited, for the year 1999-2000.

[Placed in Library. See No. LT-139/99]

- (vii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and IBP Co. Limited, for the year 1999-2000.

[Placed in Library. See No. LT-133/99]

- (viii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Balmer Lawrie & Co. Limited, for the year 1999-2000.

[Placed in Library. See No. LT-132/99]

- (ix) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Oil India Limited, for the year 1999-2000.

[Placed in Library. See No. LT-140/99]

SPECIAL MENTION

Visit of Pope to India

SHRI EDUARDO FALEIRO (Goa): Thank you, Mr. Chairman, Sir. It is very kind of you to have been given me this opportunity to mention a couple of events that have taken place, particularly, with regard to the forthcoming visit of Pope John Paul-II. My submission is, it is extremely important for the image of the country, particularly, at this point of time, when the country is projecting the image of really being the bulwark against terrorism, against religious extremism and fundamentalism, that the visit of Pope should take place in a peaceful and harmonious manner, and, more than that, it should be a real opportunity for the people of goodwill and also for the people of all religions to affirm social harmony, to affirm religious unity and to affirm the spirit of brotherhood which must percolate down to all sections of our society and the global society.

Now, the Prime Minister has been projected, and many people, across this country, are under the belief that the Prime Minister is liberal; that he is a person who is not merely the leader of a party, but a person who rises above sectarian considerations; that he is a national figure who is committed to tolerance and to the culture of peace and harmony. That is how he has been projected. Now, something more must be done. He must give a message, an open message, and call upon all the disruptive forces, all the extremists and the fundamentalists, who are bent upon disrupting this very important visit to stop from doing so. Therefore, it is extremely important that this message must go from the Prime Minister. The Prime Minister announcing it merely in Parliament will not do. He has to appeal to everybody through Doordarshan, through the electronic media and through the other media. These disruptive and fundamentalist activities will not do and they must stop; they must roll back and they must ensure peace and harmony.

Here, I would like to mention a point, which concerns my own State and which also relates to this subject. A march took place complaining about the crimes that were committed during the Inquisition. Now, Goa, is haven of peace and harmony. It is one part of the country where never in its history have there been any riots. And, now doing precisely such a thing from Goa, on a ground, that is totally untenable, is really something that is aimed at immediate, short-term political gains and consolidating vote banks. But it is basically disrupting the society and disrupting the country.